## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3765 ANSWERED ON:25.08.2011 FOREIGN COMPANIES IN INDIA Chavan Shri Harischandra Deoram

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of foreign companies operating in India at present, State-wise;

(b) the number of foreign companies registered during the last three years;

(c) whether the Government has received revenue from the foreign companies by way of fees/charges for filing/registering various documents; and

(d) if so, the details of amount received from these companies during each of the last three years?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

(a) As per Annexure attached.

(b) 820 foreign companies have been registered during the last three years.

(c) & (d) The Government has received Rs. 6.91 crore, Rs. 9.56 crore and Rs. 8.24 crore respectively, in the last three years(2008, 2009 and 2010) by way of filing/registration charges.